

OFFICE OF THE DISTRICT JUDGE, NADIA
AT KRISHNAGAR
(ENGLISH DEPARTMENT)

O R D E R

No. 262

Dated, Krishnagar, 23rd August, 2021

In continuation of this Office Memo No.1131/15/XV-1A dated, Krishnagar, the 23rd August, 2021 in connection with the Hon'ble High Court Notification No.3370-A dated, Calcutta the 18th August, 2021, in view of the aforesaid notification, the Hon'ble Administrative Committee of the Hon'ble Court has directed to deal with the applications under section 438 of the Cr.P.C. at the sub-divisional level and as such, on and from 25th August, 2021, no such application under section 438 of the Cr.P.C. shall be received by the Filing Section of Sadar pertaining to the cases pending at the sub-divisional level except Special Cases as usual.

Filing Section of Sadar is directed not to accept any such application under section 438 of the Cr.P.C. relating to other sub-divisions except Special Cases under any Special Acts as applicable.

The Additional District and Sessions Judges of the respective sub-divisions, who are dealing with applications under section 439 of the Cr.P.C., are hereby requested to instruct their concerned dealing assistants to receive all the applications relating to section 438 of the Cr.P.C. henceforth for their respective sub-divisions, except with special leave of the Sessions Judge.

This order shall not be applicable in respect of pending applications under section 438 of the Cr.P.C.

This order be communicated to the Hon'ble Court at Calcutta through e-mail.

Considering the prevailing circumstances arising out of Covid-19 pandemic, the order be circulated among all concerned via electronic mode of communication.

The order be also uploaded in the official website of the District judiciary.

Inform all concerned.

Sd/-

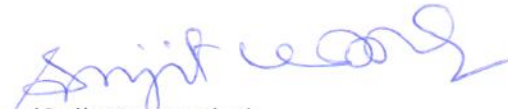
(Sujit Kumar Jha)
District Judge, Nadia
(In-charge)

Memo No.1139(28)/XV-1A,

Dated, Krishnagar, 23rd August, 2021

Copy forwarded for information and necessary action to the:

- 1-3: Addl. Dist. & Sessions Judge, Ranaghat/Kalyani/Tehatta.
- 4: Chief Judicial Magistrate, Nadia at Krishnagar.
- 5 - 8: Addl Chief Judicial Magistrate, Krishnagar/Ranaghat/Kalyani/Tehatta.
- 9: Public Prosecutor, Nadia at Krishnagar.
- 10: District Magistrate, Nadia at Krishnagar.
- 11: Superintendent of Police, Krishnagar Police District.
- 12: Superintendent of Police, Ranaghat Police District.
- 13: President/Secretary, District Bar Association, Krishnagar.
- 14: President/Secretary, Krishnagar Bar Association, Krishnagar.
- 15: President/Secretary, Criminal Court Bar Association, Krishnagar.
- 16: President/Secretary, Munsif Court Bar Association, Krishnagar.
- 17: President/Secretary, Ranaghat Court Bar Association, Ranaghat.
- 18: President/Secretary, Kalyani Court Bar Association, Kalyani.
- 19: President/Secretary, Tehatta Court Bar Association, Tehatta.
- 20: President/Secretary, Nabadwip Court Bar Association, Nabadwip.
- 21: Nodal Officer/System Officer, e-Court Project, Nadia.
- 22: Sessions Department, Sessions Judge's Court, Sadar.
- 23-26: Filing Sections, Krishnagar/Ranaghat/Kalyani/Tehatta.
- 27: Order Book.
- 28: Office File.


(Sujit Kumar Jha)
District Judge, Nadia
(In-charge)